

Speeding up of Bangalore-Salem Train and Introduction of a Fast Train

2654. SHRI V.S. KRISHNA IYER : Will the Minister of TRANSPORT be pleased to state:

(a) whether Government propose to speed up Bangalore-Salem passenger train to attract more passengers; and

(b) whether Government propose to run fast express trains on the above route?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) No Sir.

Supply of Paper to Karnataka in 1986-87

2655. SHRI V.S. KRISHNA IYER : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the quantity of paper asked by the Karnataka Government to be supplied at subsidised rates for printing of free text books for school children in Karnataka during 1986-87;

(b) the quantity at present allocated to Karnataka State; and

(c) whether Government would supply the required quantity of paper to Karnataka Government for this purpose?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Government of Karnataka has requested for the allotment of 6000 Mts. of concessional white printing paper for the printing of nationalised text books.

(b) The State of Karnataka has been allotted 3986 MTs for school text books, 2811 MTs for exercise books and 701 MTs for examination answer sheets, thus making a total of 7498 MTs,

(c) The question of allotting concessional white printing paper to the State of

Karnataka as per its requirements will depend on the availability of white printing paper during the year 1986-87, which in turn is dependent on the production capacity of the paper mills covered by the Paper (Regulation of Production Amendment) Order 1983.

Allocation of funds for Technical Education in Kerala

2656. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the quantum of funds allocated by Government for the development of technical education in Kerala during the current year; and

(b) whether Government have given any directives to the State of Kerala with regard to the promotion of technical educational institutions under private management?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Provision for normal development schemes is made under the State Sector. For the current year i.e., 1985-86 the Planning Commission has approved plan outlay of Rs. 250.00 lakhs for the development of technical education in Kerala.

In addition, there are certain specific areas for which direct central assistance is provided by the Central Government under Central Schemes for the projects which satisfy the criteria laid down in this behalf. During 1985-86, grants amounting to Rs. 227.56 lakhs have been released and are being released under the Central Schemes to the institutions in Kerala.

(b) No specific directives have been given to the State. However, all the State Governments including the State Government of Kerala are expected to adhere to the objectives of the Seventh Five Year Plan which lay greater emphasis on consolidation, modernisation, Removal of obsolescence, improvement of Quality and Stand-